

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 14th September, 2018

No.HC.VII-69/2018/5420/A : On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to nominate the following Judicial Officers of the Assam Judicial Service to act as ***Guest Faculty***, for imparting training to the Officers of Arunachal Pradesh and Nagaland Judicial Service, undergoing Pre-posting training at the Judicial Academy, Assam & NEJOTI, on the date(s) specified against their name-

<i>Sl. No.</i>	<i>Name & Designation</i>	<i>Date(s)</i>
1.	Shri Pranjal Das, District & Sessions Judge, Morigaon	08.11.2018 & 09.11.2018
2.	Shri Sanjeev Kumar Sharma, LR-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati	13.11.2018
3.	Shri Sunil Kumar Poddar, District and Sessions Judge, Sivasagar	04.10.2018 & 05.10.2018
4.	Shri Satya Nath Sarma, Member-Secretary, Assam State Legal Services Authority, Guwahati	08.10.2018
5.	Shri Darak Ullah, Addl. District and Sessions Judge, Sonitpur, Tezpur	31.10.2018 & 01.11.2018
6.	Shri Sanjay Hazarika, Addl. District and Sessions Judge, Goalpara	12.10.2018 & 15.10.2018
7.	Dr. Manash Barua, Addl. District and Sessions Judge, Cachar, Silchar	03.11.2018 & 05.11.2018
8.	Shri Romen Baruah, Addl. District and Sessions Judge, FTC, Sonitpur, Tezpur	29.10.2018 & 30.10.2018
9.	Shri Nasim Akhtar, Civil Judge & Asstt. Sessions Judge, Kokrajhar	08.10.2018 & 09.10.2018
10.	Shri Roushan Lal, Civil Judge & Asstt. Sessions Judge, Bongaigaon	29.09.2018 & 01.10.2018
11.	Shri Jaspal Singh, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur	25.10.2018 & 26.10.2018
12.	Shri Rafique Ahmed Tapadar, Chief Judicial Magistrate, Kamrup, Amingaon	27.09.2018
13.	Shri Yusuf Azaz, Secretary, District Legal Services Authority, Tinsukia	11.10.2018

14.	Shri Anurag Jintoo Borah, Secretary, District Legal Services Authority, Morigaon	14.11.2018
15.	Smti. Tripti Ari, Chief Judicial Magistrate, Barpeta	02.11.2018
16.	Shri Chaturjya Prasad Talukdar, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar	15.10.2018 & 20.10.2018

The Officers are to attend their respective programme accordingly.

By order,
Sd/- Dhrupad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. **HC.VII-69/2018/5421 - 5432/A** dated 14.09.2018
Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.
4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Kamrup, Amingaon / Morigaon / Sivasagar / Sonitpur, Tezpur / Goalpara / Cachar, Silchar / Kokrajhar / Bongaigaon / Lakhimpur, North Lakhimpur / Tinsukia / Morigaon / Barpeta. **He / she is requested to inform the nominated officer(s) of his / her respective District accordingly.**
7. The Member Secretary, Assam State Legal Services Authority, Guwahati.
8. *All the nominated Officers above.*
9. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
10. The Research Officer, Judicial Academy, Assam.
11. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
12. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

14.9.18
Registrar (Judicial)